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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)


APPLICATION NUMBER :
PETITION NUMBER : TCP/209/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others
UNDER SECTION : 397/398

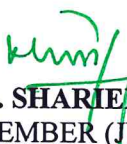
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	RAHUL BALAJI	Counsel for Respondents 1, 2, 3, 4, 6	
2.	CHANDRA PRAKASH for HARI SHANKAR MANI	for Petitioner	

ORDER

Counsel representing both the parties present. They stated that the parties are engaged in settlement talks and prayed for grant of four weeks' time to report the outcome of settlement. At request, time is enlarged. Put up on 17.07.2017 at 10.30 AM


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))